

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 37(ND)14
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Sh. Sundeep Dhir V/s. M/s. Habitare Hotesl & Resorts Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

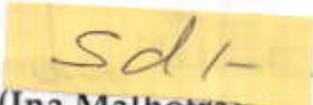
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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	KRISHNA KUMAR	Relator		
	MANSUMYER SINGH	Respondent Nos. 1-12 and 14		

Order

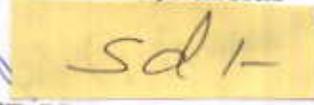
Learned counsel for the petitioner has addressed part arguments. List the matter for conclusion ^{of} the arguments of both parties on 02.08.2016 at 10.30 a.m.

2. Learned counsels for the parties are requested to file their written synopsis as well as carry out pagination of the file. Citations relevant to their pleading, if any, may be filed alongwith.


Sd/-

(Ina Malhotra)

Member Judicial


Sd/-

(R.Varadharajan)

Member Judicial